

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b). The DDÁ has reported that Conveyance Deeds have been executed in all cases where allottees have made full payment of dues and completed all documentary formalities for execution of Conveyance Deed.

(c) and (d). No, Sir.

Transfer of Directorate of Marketing and Inspection

1263. SHRI SARAT PATTANAYAK: Will the PRIME MINISTER be pleased to state:

(a) whether the Government is considering any proposal to transfer the Directorate of Marketing and Inspection from Department of Rural Development to Department of Agriculture and Co-operation;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) No, Sir.

(b) Does not arise.

(c) The Directorate of Marketing & Inspection was transferred to the Department of Rural Development from the Department of Agriculture and Cooperation in 1974 by a Notification

issued under the Allocation of Business Rules.

Prime Minister Rozgar Yojana in Gujarat

1264. SHRI RATILAL VARMA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Gujarat has sent any proposal for setting up of training-cum-service centre in the field of plastic technology under the Prime Minister Rozgar Yojana;

(b) if so, the salient features thereof; and

(c) the steps proposed to be taken in this regards?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) and (c). Do not arise.

[*Translation*]

Small Hydro-Power Projects

1265. SHRI VILASRAO NAGNATHRAO GUNDEWAR: SHRI DATTA MEGHE:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the funds made available by the Union Government during 1993-94 for implementing the small hydro-power